

Demand for Passenger Cars

3241. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have revised its automobiles policy and permitted three proposals for the manufacture of indigenous fuel efficient passenger cars;

(b) whether the Government have made any estimate regarding the likely demand for passenger cars in the country during the Eighth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATIKRISHNA SAH): (a) Recently, Letters of Intent have been issued to the following parties for the manufacture of passenger cars within existing policy guidelines:

1. M/s. Eddy Current Controls Ltd., Kerala for Battery Operated vehicles
2. Shri Pankaj Dube, New Delhi for Electric Vehicles.
3. M/s. Acquamarine Ltd., Madras for Diesel cars based on indigenous technology.

(b) and (c). Sub-Working Group on Vehicles for the VIIIth Plan has estimated a demand of 3,16,000 nos. of passenger cars in the country by 1996-97.

Pollution Control In Sindri Fertilizer Unit

3242. SHRI VIJOY KUMAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the F.C.I management has approved any scheme of pollution control for the Sindri Fertilizer Plant; and

(b) if so, the details thereof and the reasons for not implementing the scheme till date?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS: (DR. CHINTA MOHAN): (a) and (b). The FCI Board have approved two pollution control schemes for Sindri Unit, namely, urea hydrolyser stripper for abatement of liquid effluent pollution from the urea plant at an estimated cost of Rs. 7.02 crores any No abatement scheme for the nitric acid plant at an estimated cost of Rs. 4.96 crores. However, implementation of these schemes is held up due to financial constraints.

Public Sector Undertakings in Maharashtra

3244. SHRI MOHAN RAWLE: Will the PRIME MINISTER be pleased to state:

(a) the details of the public sector undertakings in the State of Maharashtra;

(b) the details of profit and loss in each of these undertakings for the last three years and the number of such public sector undertakings which have been closed down due to losses suffered by them;